

कार्यों, इसके राज्य कृषि विश्वविद्यालयों और भारत सरकार के विभिन्न अन्य संगठनों के साथ संबंधों के बारे में, 205 सिफारिशों की थीं। इसमें अंतर्राष्ट्रीय कृषि अनुसंधान परामर्शदात्री समूह (सी. जे. आई. ए. आर.) के साथ हमारे संबंधों के बारे में भी सिफारिशों की थी। परिषद ने 9 सिफारिशों को छोड़कर समीक्षा समिति द्वारा की गई सभी सिफारिशों को कार्यान्वयन के लिए पूर्णरूप से या आंशिक रूप से स्वीकार कर लिया है, फिर भी 9 सिफारिशों अनावश्यक और प्रशासनिक औचित्य के कारण स्वीकार नहीं की गई।

(ग) सरकार उक्त रिपोर्ट के कार्यान्वयन से संतुष्ट है। कुल 196 सिफारिशों में से 173 सिफारिशों को पूर्ण रूप से या आंशिक रूप से कार्यान्वित किया गया है, अन्य 23 कार्यान्वयन के विभिन्न स्तरों पर हैं—क्योंकि ये अनेक मंत्रालयों से संबंधित हैं।

(घ) चूंकि ये सिफारिशें कार्यान्वित की गई हैं इसलिए प्रत्येक सिफारिश के कार्यान्वयन स्तर पर अनुवर्ती कार्रवाई के लिए परिषद के मुख्यालय में एक विशेष कक्ष का गठन किया गया है।

Restrictions on agriculture

8336. SHRI PRAGADA KOTAIAH:

DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that agriculture is still subject to numerous restrictions;

(b) whether Government feels that these restrictions would have to be progressively relaxed to improve the incentive framework for producers; and

(c) if so, the steps Government have taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (c) Some of the major steps taken by the Government

to remove constraints in agriculture sector and give incentives to farmers include greater focus on public sector investments, substantial increase in farm credit, increase in minimum support prices of agricultural commodities, reduction in restrictions on domestic and foreign trade in agricultural commodities including seeds.

Termination of casual and skilled farm labourers in CRIJAF

8337. SHRI MD. SALIM:

SHRI NILOTPAL BASU:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that 42 casual skilled farm labourers with 10 to 20 years of continuous service record have been served termination notice by Central Research Institute for Jute and Allied Fibres (CRIJAF) authorities;

(b) whether it is also a fact that different Government departments had issued circulars to regularise the service of such casual labourers who had been employed before 31st March, 1985;

(c) whether Government are aware that the 42 labourers were also employed before 31st March, 1985; and

(d) if so, the manner in which Government can explain the situation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) Out of 504 Casual unskilled Farm Workers, 42 were disengaged who had attained the age of 60 years.

(b) As per instructions of the ICAR, 21 Casual unskilled farm workers were regularised against group 'D' vacant posts and 428 were given Temporary status.

(c) and (d) The 42 Casual Workers were disengaged, who had attained the age of 60 years or more, and have been paid gratuity benefits as per Rules.